

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) to (d) The Radiological Protection Division of BARC has prescribed guidelines regarding the use of radioactive wastes and also conducts periodic surveys to ensure adherence to the guidelines. The Department of Biochemistry of Indian Institute of Science, Bangalore is following these guidelines. The BARC, after their survey in October 1985, had suggested additional guidelines for use of polyethylene sheets to cover work benches, polyethylene lining to disposal units etc. The Indian Institute of Science, Bangalore, is following all the guidelines. The BARC in their survey of June, 1986 has given satisfactory report.

Loss suffered by NCCF

2203. SHRI BHAGATRAM MANHAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the net loss of National Consumers Co-operative Federation (NCCF) as on date is over Rs. 10.00 crores besides an equal amount of Rs. 10.00 crores being separately shown as "Outstanding" against various State level Consumers' Federation;

(b) if so, what action Government have taken or propose to take to improve the working of the organisation; and

(c) what action has been taken or proposed to be taken against those responsible for this sad state of affairs in the NCCF?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): (a) The NCCF has incurred losses of Rs. 1.20 crores and Rs. 2.54 crores during the cooperative years 1983-84 and

1984-85, respectively, and the accumulated loss as on 30-6-86 amounted to Rs. 3.74 crores. The accounts for the Cooperative Year 1985-86 are yet to be finalised.

(b) Government of India have from time to time reviewed the working of NCCF and impressed upon its management to expand and diversify its business activities, reduce the disproportionately high expenditure, improve the financial liquidity by speedy recovery of outstanding dues, expeditious disposal of the cases of irregularities against its employees etc. In view of unsatisfactory performance and bad financial health of the Organisation, the Central Registrar of Co-operative Societies has issued a show-cause notice on the NCCF for supersession of its Board.

(c) Ten officers, against whom *prima facie* cases of corruption and irregularities were found, have been placed under suspension by the NCCF pending further investigation.

Anti-Christian propaganda in North-Eastern Region

2204. SHRI S. S. AHLUWALIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that certain parochial forces, through various social organisations, are arousing anti-Christian sentiments in the North-Eastern region and between the Brahmaputra valley and the Chindwin river of Burma;

(b) if so, which are these forces/organisations; and

(c) what steps Government have taken to curb the activities of such anti-national forces?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) There is no specific information that certain parochial forces, through various social organisations, are arousing anti-Christian sentiments in the North-